

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 396 OF 2017 & IA NO. 852 OF 2017 AND  
APPEAL NO. 397 OF 2017 & IA NO. 849 OF 2017**

**Dated: 16<sup>th</sup> September, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**APPEAL NO. 396 OF 2017 & IA NO. 852 OF 2017**

**In the matters of:**

**M/s S.P.S. Steel Rolling Mills Ltd. & Ors. ...Appellant(s)  
Vs.  
Himachal Pradesh Electricity Regulatory ...Respondent(s)  
Commission & Anr.**

Counsel for the Appellant(s) : Mr. Ajay Vaidya

Counsel for the Respondent(s) : Mr. Pradeep Misra for R-1

Mr. Anand K. Ganesan  
Ms. Swapna Seshadri  
Mr. Ashwin Ramanathan  
Mr. Damodar Solanki  
Mr. Amal Nair for R-2

**APPEAL NO. 397 OF 2017 & IA NO. 849 OF 2017**

**M/s. Asian concretes and Cement (P) Ltd. & Ors. ...Appellant(s)  
Vs.  
Himachal Pradesh Electricity Regulatory ...Respondent(s)  
Commission & Anr.**

Counsel for the Appellant(s) : Mr. Ajay Vaidya

Counsel for the Respondent(s) : Mr. Pradeep Misra for R-1

Mr. Anand K. Ganesan  
Ms. Swapna Seshadri  
Mr. Ashwin Ramanathan  
Mr. Damodar Solanki for R-2

## **ORDER**

Finally, four weeks time is granted to file rejoinder, if any, in these matters. The same shall be filed by 14.10.2019 after duly serving copy on the other side.

List these matters on **21.10.2019.**

**(S.D. Dubey)**  
**Technical Member**

*vt/mkj*

**(Justice Manjula Chellur)**  
**Chairperson**